

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 48 of 2013 &
IA no. 72 of 2013

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Paschim Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Prabjot Bhullar with
Mr. Karan bharihoke for R-2

ORDER

We feel that the issue raised in this Appeal can be decided by disposing of the main Appeal by fixing an early date for final hearing.

So, as agreed by the Learned Counsel for the parties post the main Appeal as well as the IA for stay for final hearing on **30.04.2013.**

(Rakesh Nath)
Technical Member
mk/vt

(Justice M. Karpaga Vinayagam)
Chairperson